## GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

## LOK SABHA UNSTARRED QUESTION NO. 2356

### TO BE ANSWERED ON THE 02<sup>ND</sup> JANUARY, 2018/ PAUSHA 12, 1939 (SAKA)

### **BILL RECEIVED FROM ANDHRA PRADESH**

2356. SHRI JAYADEV GALLA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has received Andhra Pradesh Kapu Reservation (of seats in educational institutions and appointments or posts in services under the State) Bill for including the same under Schedule IX of the Constitution;

(b) if so, the details thereof; and

(c) the steps taken by the Ministry to include the above Bill under IX schedule?

#### ANSWER

# MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

- (a) : No Madam.
- (b) & (c) : In view of (a) above, question does not arise.

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